539

person. Those who were arrested and released on bail, two persons, are different.

SHRI BHUPESH GUPTA: May I know, Sir, whether following the seizure of this gold any search was conducted into the banks and the offices of the bank in Calcutta and whether the books were taken possession of by the authorities concerned?

SHRI B. R. BHAGAT: The matter is adjudication. Prior to investigation was conducted.

SHRI BHUPESH GUPTA: I am not concerned with the investigation part of it. I want to know whether, as soon as the gold was found in the possession of the Bank Manager, the Bank premises and the books of the Bank were searched and the books of the Bank were taken possession of by whatever authority was looking into the matter?

SHRI B. R. BHAGAT: I do not know the details. It was not perhaps with the Bank, but perhaps in his house and he brought out this gold. All that was necessary to get the information was done. I do not know whether any premises were searched or not.

SHRI JASWANT SINGH: I would like to know why this gold and ornaments were seized. Is not a man entitled to have gold and ornaments in his possession?

SHRI B. R. BHAGAT: They were suspected to have been smuggled.

SHRI EBRAHIM SAIT: Under what circumstances were these ornaments seized from the Bank Manager or from the Bank?

SHRI B. R. BHAGAT: The whole matter is under adjudication. When full information comes to us, we will give it to the House. It was not from the custody of the Bank, but from the custody of the Branch Manager that this gold was seized.

टैगोर शताब्दी समारीह

- *६६. श्री नवाबसिंह चौहान : वैज्ञानिक प्रनुसंवान ग्रीर सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या टैगोर शताब्दी समारोह के कार्यक्रम के अन्तर्गत राज्यों की राजधानियों में रंगमंच बनाने की प्रस्थापना के सम्बन्ध में राज्यों से प्राप्त हुये रंगमंचों के नमूने स्वीकार कर लिये गये हैं; और
- (ख) यदि हां, तो स्वीकृत नम्नों के विवरण क्या हैं ग्रीर इनको मुर्त रूप देने के लिये ग्रब तक क्या प्रयत्न हो चके हैं और इन रंगमंत्रों के कब तक बन जाने की ग्राशा है ?

t [TAGORE CENTENARY CELEBRATIONS

- •69. SHRI NAWAB SINGH CHAUHAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:
- (a) whether the designs of theatres that were received from the States in connection with the proposal to construct theatres in State capitals under the programme of Tagore Centenary Celebrations have been approved;
- (b) if so, what are the details of the approved designs and what efforts have so far been made for giving them concrete shape and when the theatres are likely to be established?]

THE MINISTER OF **SCIENTIFIC** RESEARCH **CULTURAL** AND **AFFAIRS** (SHRI HUMAYUN KABIR): (a) and (b) It has been decided, that State Governments may finalise plans themselves and it is expect that the theatres will be ready before the Tagore Centenary in May,. 1961.

•f[] English translation.

541

†विज्ञानिक धनुसंघान ग्रीर सांस्कृतिक कार्य मंत्री (श्री हमायन कविर) : (क) ग्रीर (ख) यह तय हुन्ना है कि राज्य सरकारें थियेटर के नक्जों का खद हो फैसला कर लें और उम्मीद है कि ये थियेटर मई १२६१ में होने वाली टैगोर शताब्दी पहले तैयार हो जायेंगे।]

श्री नवाब सिंह चौहान : क्या इस सम्बन्ध में, माननीय मंत्री जी ने जो थियेटर एक्स-पर्ट्स हैं, विशेषज्ञ हैं, उनकी कोई सेमिनार या गोष्ठी यहां पर की थी ? अगर की थी तो वह किस मकसद से की थी ग्रौर उस गोष्ठी का नतीजा क्या हुआ ?

श्री हमायन कबिर: मंत्रालय की ग्रोर से कोई थियेटर भ्राकिटेक्चर सेमिनार नहीं किया गया । यह थियेटर ग्राकिटेक्चर सेमिनार भार-तीय नाटय संघ की तरफ से हम्रा था ग्रीर वहां लोगों ने थियेटर ग्राकिटेक्चर के बारे में डिस्कशंस किये और अपनी राय जाहिर की।

श्री नवादसिंह चौहान : क्या माननीय मंत्री जी के प्रधानत्व में यह हुआ था या बह वहां पर उपस्थित थे ? क्या ग्राप बतला सकते हैं कि उसमें क्या निर्णय किये गये और राज्य सरकारें जो निर्णय करेंगी उनके बारे में क्या कोई रिकमें डेशन्स

SHRI HUMAYUN KABIR: I certainly cannot claim to be an expert on theatre architecture, though I did participate in one session-that was only as a layman. The Seminar discussed various problems of theatre architecture, and it made certain recommendations. Almost all the State Governments were represented by their own architects, and I have no doubt that they have benefited by this.

SHRI N. R. MALKANI: May I know whether any chance will be given to important nonofficial organisations to-manage and set up these theatres?

SHRI HUMAYUN KABIR: Is it about the Seminar or about the theatres?

SHRI N. R. MALKANI: About the theatres.

SHRI HUMAYUN KABIR: The theatres will be set up, and it is proposed that the management will be in the hands of a small committee consisting of a representative of the State Government, a representative of the State Academy which is a non-official organisation, and representatives of local organisations.

श्री देवकीनःदन नारायण : नया माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि जब यह जिम्मेदारी स्टेट्स के ऊपर डाली गई है तब क्या मध्यवर्ती सरकार इस बारे में स्टेट्स को मदद पहुंचायेगी ?

श्री हुमायून् कबिर : मदद के बारे में जो फैसला हम्रा है वह इस तरह है कि थियेटर के लिये पहले दो लाख का श्राधा खर्च हम देंगे ग्रौर ग्रगर दो लाख से ज्यादा खर्च होगा तो जो ज्यादा है उसका एक चौथाई दिया जायेगा लेकिन किसी तरह से केन्द्रीय सरकार की यह मदद ढाई लाख रुपये से ज्यादा नहीं होगी।

SHRI FARIDUL HAQ ANSARI: May I know whether any such proposal has been received from the Uttar Pradesh for the construction of a theatre there?

SHRI HUMAYUN KABIR: The proposals which have so far been received in a more concrete form are from nine States in which I do not find the name of Uttar Pradesh.

543

SHRI BHUPESH GUPTA: Since the Chief Ministers of our States are neither dramatists nor architects, may I know whether any machinery in the States have been set up with a view-to seeking consultation from competent, architects and dramatists before finalising the scheme for setting up theatres?

SHRI HUMAYUN KABIR: Sir, the plans of these theatres are not drawn up by Chief Ministers but by competent architects, and all interests concerned including theatrical groups have been consulted, I believe.

SHRI JAI NARAIN VYAS: Are these theatres to be permanent structures in the States, and if so, under whose management they will be?

SHRI HUMAYUN KABIR: "When a theatre is bulit at a cost of maybe Ks. 10 lakhs at the highest estimate to the lowest estimate of Rs. 3 lakhs, it is going to be a permanent structure. About the Committee of Management, I have indicated that it will consist of representatives of the State Government, of the State Academy and of the local organisations.

SHRIMATI T. NALLAMUTHU RAMA-MURTI: May I know the names of the nine States that have sent plans?

SHRI HUMAYUN KABIR: All that I meant about Uttar Pradesh was that their plans are not with us, but all the States have agreed in principle to set up these theatres.

SHRI M. D. TUMPALLIWAR: Has the Government ascertained that these theatres will be continuously used and will not lie idle?

SHRI HUMAYUN KABIR: There is a great demand for such theatres in all the State capitals, and we expect that they will be fully utilised.

SHRI M. D. TUMPALLIWAR: May I know whether such theatres will be constructed only at the capitals of the States?

SHRI HUMAYUN KABIR: These theatres are only for State capitals. The only exception is in the case of Assam who have requested that it should be built at Gauhati instead at at Shillong.

SHRIMATI T. NALLAMUTHU RAMA-MURTI: I want to know the names of the nine States.

Shri HUMAYUN KABIR: Andhra Pradesh, Bihar, Bombay, Jammu and Kashmir, Madhya Pradesh, Mysore, Punjab, Orissa and West Bengal.

SHRI BHUPESH GUPTA: May I know if the Government is aware that at least in West Bengal, from where the Minister comes, there is public complaint about the manner in which the whole thing is being handled by the gentleman called the Chief Minister?

MR. CHAIRMAN: Next Question.

SHRI HUMAYUN KABIR: Sir, I would like to answer that question because I do not want to allow this aspersion to go unchallenged. The fact is that the theatre plan of West Bengal has been an excellent one, and it has been highly praised at the Seminar here. Generally it has been recognised as a very fine plan.

(Shri Bhupesh Gupta stood up.)

MR. CHAIRMAN: That will do.

SHRI BHUPESH GUPTA: Sir, I do not want that aspersion in respect of my question to go unchallenged either.